

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 490 of 2020**

**IN THE MATTER OF:**

**Shakambri Traders**

**...Appellant**

**Versus**

**Venkataramanarao Nagarajan, Liquidator of  
M/s. Ashok Magnetics Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant : Dr. U.K. Chaudhary, Senior Advocate with  
Mr. S. K. Goyal, Advocate**

**For Respondents : Mr. Venkataramanarao Nagarajan, Liquidator  
Mr. Rajesh Bohra, Advocate for R-2**

**ORDER**  
**(Through Virtual Mode)**

**22.06.2020** Heard Dr. U.K. Chaudhary, learned Senior Counsel representing the Appellant in part. Hearing remained inconclusive.

List the appeal for further hearing on **1<sup>st</sup> July, 2020**.

Meanwhile, the impugned order is put on hold till the next date of hearing.

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson)**

**[ V.P. Singh ]  
Member (Technical)**

**[ Alok Srivastava ]  
Member (Technical)**